

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>CROSS EXAMINATION OF DW</b>				
1	O.S. 1241/2011 (EVIDENCE.)		RAJANNA <b>Vs</b> VENKATESH	SOMASHEKARAI AH  Malleshaiah
<b>CROSS EXAMINATION OF PW</b>				
2	O.S. 231/2012 (EVIDENCE.) IA/1/2012		JAYARAM.K.N <b>Vs</b> SRINIVASA	M.V. GANESH
3	O.S. 26/2014 (EVIDENCE.) IA/1/2014		Munirathanamma <b>Vs</b> Parvathamma	Janardhana G
<b>PLNTF EVIDENCE</b>				
4	O.S. 143/2012 (EVIDENCE.) IA/1/2012		NAGARAJAREDDY <b>Vs</b> NARAYANAREDDY	H.T. JAGANATHA  EXPARTE
<b>FUTHER CHIEF OF pw</b>				
5	O.S. 1329/2014 (EVIDENCE.) IA/1/2014		Ramakrishna Reddy K B <b>Vs</b> Byrappa C	A N Krishna
<b>ARGUMENTS BY ADV. DEFTS.</b>				
6	O.S. 157/2014 (ARGUMENTS.) IA/1/2014 IA/2/2014		Somashekar <b>Vs</b> Rama Murthy G	Chetahan Kumar H
<b><u>12:00 P.M - 1:00 P.M</u></b>				
<b>HEARING ON IA</b>				
7	O.S. 1520/2011 (SUMMONS) IA/1/2011		NARASIMHAI AH <b>Vs</b> SUBBANNA.M	M.D.BASAVANNA  ME
8	O.S. 820/2012 (SUMMONS) IA/1/2012		Jayamma <b>Vs</b> Adimurthappa	V.SHANKARAPPA
9	O.S. 2102/2014 (SUMMONS) IA/1/2014		Vishwesh R V <b>Vs</b> Bhagya G	Veena H
10	FDP 14/2018 (SUMMONS) IA/1/2018		Rajamma <b>Vs</b> Bayya Reddy	G S PRASAD REDDY
<b>OBECTION</b>				
11	O.S. 262/2020 (SUMMONS) IA/1/2020 IA/2/2020		KANTHA <b>Vs</b> SADASHIVA REDDY T K ALIAS MUNICHOWDA REDDY	ANANDA V
<b><u>3:00 P.M - 4:00 P.M</u></b>				
12	M.C. 134/2018 (APPEARANCE OF PARTY)		Kiran Kumar B <b>Vs</b> Dhanalakshmi N.	Vivek M.s

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	M.C. 431/2019 (APPEARANCE OF PARTY)		Abhishek Kumar Rai <b>Vs</b> NIL	Radesh K
<b>Cases listed below are adjourned due to Covid 19</b>				
<b>CROSS EXAMINATION OF PW</b>				
14	O.S. 1912/2014 (EVIDENCE.) IA/1/2014	<b>16-01-2021</b>	Majula K M <b>Vs</b> Umesh A Salian	K Bhanu Prasad
<b>PLNTF EVIDENCE</b>				
15	O.S. 1533/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	<b>16-01-2021</b>	Venkatamma <b>Vs</b> Gopalaiah P V	G K M
16	O.S. 811/2015 (EVIDENCE.) IA/1/2015	<b>16-01-2021</b>	Dakshayini <b>Vs</b> Rathnamma	K K V
17	O.S. 1628/2015 (EVIDENCE.) IA/1/2015	<b>16-01-2021</b>	Harish Kumar <b>Vs</b> Pillappa	M Nagaraj
18	O.S. 1795/2015 (EVIDENCE.) IA/1/2015	<b>16-01-2021</b>	Rathnamma <b>Vs</b> Munirathnamma	M G Ravisha
19	O.S. 233/2018 (EVIDENCE.) IA/1/2018	<b>16-01-2021</b>	Rajalakshmi <b>Vs</b> Krishnappa	C R Satheesh Kumar
20	O.S. 976/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	<b>16-01-2021</b>	Kumar R <b>Vs</b> Mahesh A R	Prabhu and Srinivas
21	O.S. 1066/2018 (EVIDENCE.)	<b>18-01-2021</b>	Muniyamma <b>Vs</b> Muniyappa	G A Srikante Gowda
22	O.S. 1263/2018 (EVIDENCE.) IA/1/2018	<b>18-01-2021</b>	Byamma <b>Vs</b> Venkatamma	Babu
23	O.S. 1528/2018 (EVIDENCE.) /1/2018 /2/2018	<b>18-01-2021</b>	SAMIULLA S. <b>Vs</b> NESANALINI KUMAR S.	N MAHENDRA NATHA
24	M.V.C. 36/2019 (EVIDENCE.)	<b>18-01-2021</b>	RAMANJI .N. <b>Vs</b> DEVAMMA	P. SURESH
<b>FUTHER CHIEF OF pw</b>				
25	O.S. 1262/2018 (EVIDENCE.) IA/1/2018	<b>18-01-2021</b>	RAMESH A T <b>Vs</b> AMALAMMA	A.G.NAGARAJA

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	O.S. 227/2011 (SUMMONS)	<b>30-01-2021</b>	ACHCHAHAMMA <b>Vs</b> VENAKTARESH REDDY AND OTHERS	MUNIREDDY  SATISH S DODDAMANI
<b>AMENDMENT</b>				
27	O.S. 332/2012 (SUMMONS) IA/1/2012	<b>30-01-2021</b>	RATHNAMMA <b>Vs</b> MANJAMMA	C.R. SATISHKUMAR  TRG
28	O.S. 1525/2015 (SUMMONS) IA/1/2015	<b>30-01-2021</b>	Muniyamma <b>Vs</b> Rajappa	Arun Gadag
<b>AWAIT COMMISSIONER WARRANT/REPORT</b>				
29	FDP 11/2010 (SUMMONS)	<b>30-01-2021</b>	GOVINDAPPA <b>Vs</b> PAPAMMA	Y.N.SATHYANARAYANA RAO
<b>AWAIT SUMMON/NOTICE</b>				
30	O.S. 916/2011 (SUMMONS) IA/1/2011	<b>30-01-2021</b>	RADHAMMA <b>Vs</b> SHANKARAPPA	VENKATARAMANAPPA  P G ADVOCATE
31	L.A.C. 8/2011 (SUMMONS)	<b>30-01-2021</b>	PUTTAMMA @ CHIKKAMUNIYAPPA <b>Vs</b> SPECIAL LAND ACQUISITION OFFICER K.I.A.D.B BANGALORE.	
<b>WRITTEN STATEMENT</b>				
32	O.S. 280/2011 (SUMMONS)	<b>30-01-2021</b>	SHANKARAPPA <b>Vs</b> RAMESH BABU AND OTHERS	GOVINDA SWAMY  EXPARTY D1 TO 7
33	O.S. 850/2018 (SUMMONS) IA/1/2018	<b>06-02-2021</b>	Ashalatha <b>Vs</b> Vinod Kumar	Siddappa
34	EX 60/2018 (SUMMONS)	<b>06-02-2021</b>	M/s YUKEN INDIA LTD <b>Vs</b> GALLIUM INDUSTRIES LTD.	B.S.ARAVINDA BABU
<b>AMENDMENT</b>				
35	O.S. 1834/2015 (SUMMONS) IA/1/2015	<b>06-02-2021</b>	Subbamma <b>Vs</b> Annayyappa	MUNIRAJU K N
<b>AWAIT RECORDS</b>				
36	R.A. 79/2018 (SUMMONS) IA/1/2018	<b>06-02-2021</b>	Syed Ibrahim <b>Vs</b> Fakruddin	Abdul khadar
<b>AWAIT SUMMON/NOTICE</b>				
37	O.S. 1086/2018 (SUMMONS) IA/1/2018	<b>06-02-2021</b>	SAVITHRI KADAM <b>Vs</b> SOMAJIRAO	S. ESWARA GOWDA
<b>NOTICES</b>				

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
38	R.A. 39/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>06-02-2021</b>	Tulasamma <b>Vs</b> Venkateshappa	Rajesh Gowda
<b>OBECTION</b>				
39	O.S. 229/2018 (SUMMONS) IA/1/2018	<b>06-02-2021</b>	Nanjamma <b>Vs</b> Byarappa	C N Madhu
<b>STEPS</b>				
40	EX 41/2018 (SUMMONS)	<b>06-02-2021</b>	Krishna M alias Munikrishnappa M <b>Vs</b> Kavi Sumangala	
<b>SUMMONS</b>				
41	O.S. 1818/2015 (SUMMONS) IA/1/2015	<b>06-02-2021</b>	Yagappa <b>Vs</b> Chinnamma	M.D.SRINIVAS
42	O.S. 81/2019 (SUMMONS)	<b>08-02-2021</b>	Vijaya Bank, Rep. by The Branch P Anand Manager <b>Vs</b> Nawab	
<b>AWAIT SUMMON/NOTICE</b>				
43	O.S. 417/2019 (SUMMONS) IA/1/2019	<b>08-02-2021</b>	Masthafa <b>Vs</b> Shamsul	S G Parthasarathi
<b>OBECTION</b>				
44	M.C. 211/2018 (SUMMONS)	<b>08-02-2021</b>	Shivakumar <b>Vs</b> Shanthamma	KN
<b>STEPS</b>				
45	O.S. 101/2019 (SUMMONS) IA/1/2019	<b>08-02-2021</b>	Divya M <b>Vs</b> Nalinamma	T C N
46	O.S. 238/2019 (SUMMONS) IA/1/2019	<b>08-02-2021</b>	Siril Sagar <b>Vs</b> Francis A	Thibbegowda
<b>SUMMONS</b>				
47	O.S. 1259/2018 (SUMMONS) IA/1/2018	<b>08-02-2021</b>	AMALAMM <b>Vs</b> MEKELA SELVARAJ	Y.N.SATHYANARAYAN RAO
48	O.S. 422/2019 (SUMMONS) IA/1/2019	<b>08-02-2021</b>	PREMACHAND <b>Vs</b> M/S PRINNACLE DEVELOPERS REPTD BY SHALINI K	Channabasappa
49	O.S. 450/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>08-02-2021</b>	Sujatha <b>Vs</b> Munishamappa	L Mahesh

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
50	O.S. 518/2019 (SUMMONS) IA/1/2019	<b>09-02-2021</b>	Muniyappa <b>Vs</b> Rangappa	K V Venkatesh
51	M.C. 68/2020 (SUMMONS)	<b>09-02-2021</b>	Pradeep Kumar C <b>Vs</b> NIL	K H Thimee Gowda
<b>AWAIT SUMMON/NOTICE</b>				
52	O.S. 766/2019 (SUMMONS) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019	<b>09-02-2021</b>	SHANTHAMMA <b>Vs</b> VIJAYAKUMAR	K. V. RAMESH KUMAR
53	O.S. 1726/2019 (SUMMONS)	<b>09-02-2021</b>	Canara Bank, Rep. and GPA Holder Shylaja K R <b>Vs</b> SLM Impex, Rep. by its Proprietor Madappan	T M Jayakrishnappa
<b>STEPS</b>				
54	O.S. 615/2019 (SUMMONS) IA/1/2019	<b>09-02-2021</b>	Kempamma <b>Vs</b> Krishnappa	A R
55	O.S. 984/2019 (SUMMONS) IA/1/2019	<b>09-02-2021</b>	MANJU N <b>Vs</b> RAMESH KUMAR K	Y N SATHYANARAYANA RAO
<b>SUMMONS</b>				
56	O.S. 508/2019 (SUMMONS) IA/1/2019	<b>09-02-2021</b>	Gopika Nair A V <b>Vs</b> Sunitha Jayaraj	V S M
57	Misc 56/2020 (NOTICE) IA/1/2020	<b>09-02-2021</b>	RAMESH M <b>Vs</b> RAMACHANDRA	M N MADHUSUDHAN

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESHA PADIYAR .U**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11:00 A.M - 12:00 P.M</b>				
1	O.S. 1775/2015 (ISSUES.) IA/1/2015		Srikantha Chikkanna Naik <b>Vs</b> Vasantha	Satish
2	O.S. 15/2017 (ISSUES.) IA/1/2017		Muniyamma <b>Vs</b> Srinivasaiah	
3	O.S. 1100/2017 (ISSUES.) IA/1/2017 IA/2/2017 IA/3/2017		Lakshmakka <b>Vs</b> Muniyamma	
4	O.S. 542/2018 (ISSUES.) IA/1/2018		Madhuganesh <b>Vs</b> Amrutha	Ragavendra N R
5	O.S. 21/2007 (EVIDENCE.) IA/1/2007 IA/2/2007		MUNIVENKATAPPA DECEASED BY LRS <b>Vs</b> NARAYANAMMA	MS VISHWANATH ASSOCIATES
<b>CROSS EXAMINATION OF PW</b>				
6	O.S. 380/2007 (EVIDENCE.) IA/1/2007		MANJULA <b>Vs</b> CATHERENE SHANTHARAJ	M.S. VARADARAJAN
7	O.S. 479/2007 (EVIDENCE.) IA/1/2007 IA/2/2007		N SONNEGOWDA <b>Vs</b> D RAMA MURTHY	M.V. CHANDRASHEKAR REDDY
8	O.S. 559/2007 (EVIDENCE.) IA/1/2007 IA/2/2007 IA/3/2007		A SRIDHAR <b>Vs</b> B N KRISHNA SWAMY SINCE DEAD BY LRS	GASG KRISHNA RAO K.N. HSGR
9	O.S. 1964/2007 (EVIDENCE.) IA/1/2007 IA/2/2007		RATHNAMMA <b>Vs</b> D MUNIREDDY	V. JAYARAM P.N.S.
10	L.A.C. 52/2000 (ARGUMENTS.)		Muniyamma <b>Vs</b> LAO	
11	O.S. 1570/2005 (ARGUMENTS.) IA/1/2005		LAKSHMAMMA <b>Vs</b> GOVINDAPPA	CHANDRASHEKARA REDDY
12	O.S. 1274/2007 (ARGUMENTS.) IA/1/2007 IA/2/2007 IA/3/2007		SMT.KAMAKSHI <b>Vs</b> SMT.NARASAMMA	C.PRAKASH

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESHA PADIYAR .U**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	O.S. 787/2009 (ARGUMENTS.)		K L SRINIVAS <b>Vs</b> K NAGARAJ	MYLARAIAH ASSOCIATES.  MRM
14	O.S. 1241/2009 (ARGUMENTS.) IA/1/2009		LEELAVATHI <b>Vs</b> THIMMAKKA	J.S.DINESH  ABSENT
15	R.A. 9/2013 (ARGUMENTS.) IA/1/2013 IA/2/2013		Narayanamma <b>Vs</b> Muni Akkayamma	K.Shivashankar
<b>( O.S./0000122/2002)</b>				
16	O.S. 101/2013 (ARGUMENTS.) IA/1/2013		Narayanamma <b>Vs</b> Anjinappa	H.M.Govindaraju
17	R.A. 122/2013 (ARGUMENTS.) IA/1/2013		Lakshmipathy T H <b>Vs</b> Lakshmana	S Siddappa
18	O.S. 1146/2015 (ARGUMENTS.) IA/1/2015		Satish R Shet <b>Vs</b> Kasturi	M J A
19	O.S. 1534/2018 (ARGUMENTS.)		RAMANJINAPPA <b>Vs</b> THE DEPUTY COMMISSIONER	M S H
20	M.A. 35/2019 (ARGUMENTS.) IA/1/2019		Anjinappa H R <b>Vs</b> Vyajayaninthe Mala M	V V G
<b>ARGUMENTS</b>				
21	O.S. 262/2003 (ARGUMENTS.) IA/1/2003		M N RAJASHEKAR <b>Vs</b> BACHAMMA	K. VARADARAJA  HTJ
22	O.S. 1760/2015 (ARGUMENTS.) IA/1/2015		Jayamma <b>Vs</b> Udaya	Bhadregowda R
<b>3:00 P.M - 4:00 P.M</b>				
<b>OBJECTION ON IA</b>				
23	O.S. 28/2020 (SUMMONS) IA/1/2020		Venkataswamy <b>Vs</b> Narayana Reddy	K R Ananda Kumar
<b>WRITTEN STATEMENT</b>				
24	O.S. 1201/2019 (SUMMONS) IA/1/2019 IA/2/2019		Nanjundappa T <b>Vs</b> Pradeep R	Bhavya B M
25	FDP 6/2008 (JUDGMENTS)		RAJAPPA <b>Vs</b> MUNIYAPPA	N. GOVINDA GOWDA

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESHA PADIYAR .U**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	O.S. 1391/2013 (JUDGMENTS) IA/1/2013 IA/2/2013 IA/3/2013		Dakshayini A <b>Vs</b> The State of Karnataka Revenue Department	G Papi Reddy
27	O.S. 260/2017 (JUDGMENTS) IA/1/2017		MUJEER BAIG <b>Vs</b> YAQBAL Jan	G Papi Reddy
28	O.S. 1027/2017 (JUDGMENTS) IA/1/2017		Ramesh P <b>Vs</b> Krishna Reddy M R	NARASIMHARAJU
29	O.S. 1187/2017 (JUDGMENTS)		McElroy Sales and Service India Private Limited <b>Vs</b> Chandrodaya Sampathy	C K N
30	O.S. 600/2020 (ORDERS.) IA/1/2020 IA/2/2020 IA/3/2020		CHURCH OF SOUTH INDIA TRUST ASSOCIATION REPTD BY PRASANNA KUMAR SAMUEL AND REV J PAUL <b>Vs</b> CHRIST GRAMA SEVA SANGAHA REPTD BY PETER ISAAAC	B M ARUN
<b>Cases listed below are adjourned due to Covid 19</b>				
31	O.S. 1181/2013 (SUMMONS) IA/1/2013	<b>25-01-2021</b>	Shamanna <b>Vs</b> Munibyrapa	K.Shivashankar
32	O.S. 1933/2014 (SUMMONS) IA/1/2014 IA/2/2014	<b>25-01-2021</b>	Munivenkatappa <b>Vs</b> Muniraju	D Narasegowda
33	O.S. 1955/2014 (SUMMONS) IA/1/2014	<b>25-01-2021</b>	Syed Isaq <b>Vs</b> Noor Jan	Varaprasad K
34	O.S. 1988/2014 (SUMMONS) IA/1/2014	<b>25-01-2021</b>	Sridhar <b>Vs</b> Ramanna	A Sampath
35	O.S. 226/2015 (SUMMONS) IA/1/2015	<b>25-01-2021</b>	Ms V M C Developers <b>Vs</b> Chowdamma	N.K NAIK and ASSOCIATES
36	O.S. 461/2015 (SUMMONS) IA/1/2015	<b>25-01-2021</b>	Shanthamma <b>Vs</b> Munisanjeevaiah	M T J
37	R.A. 46/2015 (SUMMONS) IA/1/2015 IA/2/2015	<b>25-01-2021</b>	Narayanappa <b>Vs</b> Gayathamma	Harish



**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESHA PADIYAR .U**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
38	O.S. 1358/2015 (SUMMONS)	<b>25-01-2021</b>	Gopalappa <b>Vs</b> Anjinappa	Muniraju
39	Misc 104/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>25-01-2021</b>	Pushpa G <b>Vs</b> Jayamma	H V S
40	O.S. 1632/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>25-01-2021</b>	Shivakumar K <b>Vs</b> Kallappa	Radhakrishna Y.V.
41	O.S. 79/2018 (SUMMONS) IA/1/2018	<b>25-01-2021</b>	Annemma <b>Vs</b> Anthony swamy	Kanikya Mery
42	O.S. 580/2018 (SUMMONS) IA/1/2018	<b>25-01-2021</b>	Tejaswini R N <b>Vs</b> Nanjunda Rao R	Y N Sathyanarayana Rao
43	Misc 117/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>25-01-2021</b>	GOWRAMMA <b>Vs</b> MUNIRAJU N	H S C
44	O.S. 1701/2018 (SUMMONS) IA/1/2018	<b>25-01-2021</b>	RAMAKKA <b>Vs</b> KRISHNAPPA N M	NARAYANASWAMY T C
45	O.S. 1780/2018 (SUMMONS) IA/1/2018	<b>25-01-2021</b>	Malamma <b>Vs</b> Muni Krishnappa	A G N
46	O.S. 327/2019 (SUMMONS) IA/1/2019	<b>25-01-2021</b>	Gopala <b>Vs</b> Munilakshamma	B C Chethan
47	Misc 99/2019 (SUMMONS) IA/1/2019	<b>25-01-2021</b>	Venkatamma <b>Vs</b> Thammaiah	H M Somashekaraiiah
48	O.S. 854/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>25-01-2021</b>	Nagaraju <b>Vs</b> Gundappa	B M B
49	Misc 128/2019 (SUMMONS) IA/1/2019	<b>25-01-2021</b>	Shobha P <b>Vs</b> Jayamma	C M Y
50	O.S. 1069/2019 (SUMMONS) IA/1/2019	<b>25-01-2021</b>	Nanjamma <b>Vs</b> Lakshamma alias Munilakshamma	S Nagaraja
51	O.S. 1431/2019 (SUMMONS)	<b>25-01-2021</b>	Jayalakshmi <b>Vs</b> Ananda	H M S

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESHA PADIYAR .U**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
52	O.S. 1671/2019 (SUMMONS) IA/1/2019	<b>25-01-2021</b>	Prakash C <b>Vs</b> Ramesh N A	M D Basavanna
53	O.S. 1691/2019 (SUMMONS)	<b>25-01-2021</b>	Prakash S <b>Vs</b> Gopala H C	Giridhar Gowda
54	O.S. 504/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>25-01-2021</b>	Muniyamma <b>Vs</b> Munireddy A L Rep by GPA holder	RAJAPPA R.
55	M.C. 188/2020 (NOTICE)	<b>25-01-2021</b>	MANJUNATH P V <b>Vs</b> MALLIKA ALIAS JAMUNA	N LOKANATH SINGH
56	O.S. 1105/2020 (NOTICE) IA/1/2020	<b>25-01-2021</b>	POOJAPPA <b>Vs</b> JAYAMMA	N DEVARAJ
57	O.S. 646/2017 (HEARING) IA/1/2017 IA/2/2017	<b>25-01-2021</b>	SRINIVAS REDDY <b>Vs</b> K.V.NAGARAJ	M. RAJEESH
58	O.S. 1469/2017 (HEARING) IA/1/2017 IA/2/2017	<b>25-01-2021</b>	Janardhana <b>Vs</b> Manjunatha	
59	O.S. 816/2018 (HEARING)	<b>25-01-2021</b>	Sharmila <b>Vs</b> Kamma	Arun Kumar Y H
60	O.S. 472/2019 (HEARING) IA/1/2019 IA/2/2019	<b>25-01-2021</b>	Dr. Somaprasad M P <b>Vs</b> Rinny Eapen	Suraj Govinda Raj
61	M.A. 24/2019 (HEARING) IA/1/2019	<b>25-01-2021</b>	Hanumakka <b>Vs</b> Rajashekar R	D J
62	O.S. 2537/2005 (EVIDENCE.)	<b>25-01-2021</b>	Muniraju <b>Vs</b> Yellamma	C. RAVI KUMAR  PRR- D1 TO D5
63	O.S. 296/2009 (EVIDENCE.) IA/1/2009	<b>25-01-2021</b>	VENKATAMMA <b>Vs</b> VENKATASWAMY	M.L.GOWDA AND ASSOCIATES  D1 TO 11 RB
64	O.S. 737/2010 (EVIDENCE.) IA/1/2010	<b>25-01-2021</b>	A C SRINIVAS <b>Vs</b> RAJAGOPAL	CHANDRA  MRM
65	O.S. 824/2010 (EVIDENCE.) IA/1/2010	<b>25-01-2021</b>	JADIYAPPA <b>Vs</b> NALLURI N SATHYA NARAYANA	SOMASHEKARAI AH

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESHA PADIYAR .U**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
66	O.S. 1137/2010 (EVIDENCE.) IA/1/2010	<b>25-01-2021</b>	GOWTHAMI AND ANOTHER <b>Vs</b> CHIKKARAMAIA REDDY AND ANOTHER	M.I.KHATIB CNS
67	O.S. 1154/2010 (EVIDENCE.) IA/1/2010 IA/2/2010	<b>25-01-2021</b>	CHINNAMMA <b>Vs</b> KANTHAMMA AND OTHERS	K.V.KESHAHA
68	O.S. 164/2013 (EVIDENCE.) IA/1/2013	<b>25-01-2021</b>	Krishnappa <b>Vs</b> Seenamma	K.N.Ramesh
69	O.S. 320/2013 (EVIDENCE.) IA/1/2013	<b>25-01-2021</b>	Mamatha <b>Vs</b> Gurumurthy Reddy	G.J.Associates
70	O.S. 335/2013 (EVIDENCE.) IA/1/2013	<b>25-01-2021</b>	Chinnamma <b>Vs</b> Yellappa	S.V.Ramachandrappa
71	O.S. 410/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	<b>25-01-2021</b>	Nagamma <b>Vs</b> P. Subramanyam	Nagesh
72	O.S. 710/2013 (EVIDENCE.) IA/1/2013	<b>25-01-2021</b>	RAJAMMA <b>Vs</b> BYRAPPA	D VEERANNA
73	O.S. 746/2013 (EVIDENCE.) IA/1/2013	<b>25-01-2021</b>	Lakshamma <b>Vs</b> Ramakka	P.Lakshminarayana
74	O.S. 1635/2014 (EVIDENCE.) IA/1/2014	<b>25-01-2021</b>	Prathapa alias Prathap Kumar <b>Vs</b> Shashikala	R S G
75	O.S. 1804/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	<b>25-01-2021</b>	Beeramma <b>Vs</b> Muniyamma	Venkaswamy G
76	O.S. 448/2015 (EVIDENCE.) IA/1/2015 IA/2/2015	<b>25-01-2021</b>	Baiyamma <b>Vs</b> Nagaraja Reddy	Somashekar
77	O.S. 1304/2015 (EVIDENCE.) IA/1/2015 IA/2/2015	<b>25-01-2021</b>	Priya Mahesh <b>Vs</b> Venkataraju V	S Komal Kumar
78	O.S. 1848/2015 (EVIDENCE.) IA/1/2015	<b>25-01-2021</b>	Kanthalakshmi A R <b>Vs</b> Thulasamma	BOPAIAH
79	O.S. 1852/2015 (EVIDENCE.) IA/1/2015	<b>25-01-2021</b>	Kanthalakshmi A R <b>Vs</b> Venkatesh	BOPAIAH

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESHA PADIYAR .U**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
80	O.S. 1931/2015 (EVIDENCE.) IA/1/2015	<b>25-01-2021</b>	Veeresh Murthy C P <b>Vs</b> Giri Kumar H K	Sharanagouda S Patil
81	O.S. 1142/2017 (EVIDENCE.)	<b>25-01-2021</b>	Kaveri Grameena Bank, REP BY BRANCH MANAGER VIVEK SHARMA <b>Vs</b> Muniraju T P	Vachanna G K
82	O.S. 1222/2019 (EVIDENCE.) IA/1/2019	<b>25-01-2021</b>	Munegowda B <b>Vs</b> Rajanna K	L S Law

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>OBECTION</b>				
1	Misc 91/2016 (SUMMONS) IA/1/2016		N Mahesh <b>Vs</b> Deepak D Jamble	
2	O.S. 1159/2019 (SUMMONS) IA/1/2019		Sundaramma <b>Vs</b> Savithamma	Vivekanana Reddy
<b>WRITTEN STATEMENT</b>				
3	O.S. 639/2013 (SUMMONS) IA/1/2013		Muninarayanamma <b>Vs</b> Muniyamma	C.Prakash
4	O.S. 1201/2017 (SUMMONS) IA/1/2017		Khiwaram N <b>Vs</b> Nagaraj B	M/s GKM Assc.
5	P and SC 3/2020 (NOTICE)		MRINAL SINGH <b>Vs</b> GENERAL PUBLIC	PRIME LEGAL
6	O.S. 10/2010 (HEARING) IA/1/2010		MS.JAMNALA BAJAJ SEVA TR <b>Vs</b> RAJENDRA BABU	MR.VENKATESH PASTAY
7	O.S. 870/2011 (HEARING) IA/1/2011 IA/2/2011		LALITHA <b>Vs</b> SUMKAMMA	VENKATA SHIVA REDDY
8	O.S. 1526/2011 (HEARING) IA/1/2011		KEMPAMMA <b>Vs</b> MUNIBYRAMMA.B	B.C.SRIRAMA REDDY
9	O.S. 754/2016 (HEARING) IA/1/2016 IA/2/2016		Mahadev S <b>Vs</b> Gajendra V	D S Jayaraj
10	O.S. 793/2016 (HEARING) IA/1/2016		Ramachandraiah <b>Vs</b> Bajjamma	M P
11	O.S. 1260/2017 (HEARING) IA/1/2017		Manjunatha A <b>Vs</b> Rathnamma	
<b><u>12:00 P.M - 1:00 P.M</u></b>				
12	O.S. 1296/2005 (EVIDENCE.) IA/1/2005		HANUMANTHARAYAPPA <b>Vs</b> B KEMPE GOWDA	MANJUNATHA D-1 TO 6 - SRI.M.V.VEDACHALA

**CROSS EXAMINATION OF DW**

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	Misc 17/2016 (EVIDENCE.) IA/1/2016		Subramani N <b>Vs</b> Thimmarayappa	M S Shyam Sundar
<b>PLNTF EVIDENCE</b>				
14	O.S. 1039/2016 (EVIDENCE.) IA/1/2016		Shantha V <b>Vs</b> Nagaraj C	A G Nagaraj
15	O.S. 1351/2016 (EVIDENCE.) IA/1/2016		Rohit Kumar Jaiswal <b>Vs</b> Gangadhara S B	
<b>FUTHER CHIEF OF pw</b>				
16	Misc 39/2016 (EVIDENCE.) IA/1/2016 IA/2/2016		Muniyamma <b>Vs</b> Munivenkatappa	V.RAVI PRAKASH.
<b><u>3:00 P.M - 4:00 P.M</u></b>				
<b>NOTICE ON IA</b>				
17	O.S. 926/2017 (SUMMONS) IA/1/2017 IA/2/2017		Bhagya <b>Vs</b> Channigappa	
18	O.S. 1187/2018 (HEARING) IA/1/2018		Rangamma <b>Vs</b> Gangamma	Laxminarayan N Hegade
19	M.C. 221/2018 (HEARING)		Praveen T <b>Vs</b> NIL	C Prakash
20	O.S. 332/2019 (HEARING) IA/4/2019 IA/3/2019 IA/5/2019 IA/1/2019 IA/2/2019		M/S MOTHERSON SUMI SYSTEMS LTD., <b>Vs</b> JAGTAR SINGH S	Chethana K N
21	O.S. 850/2019 (HEARING) IA/1/2019		Rajashekara G S <b>Vs</b> Manjunath	B P
22	M.C. 119/2020 (HEARING) IA/1/2020		PALLAVI Y G <b>Vs</b> NIL	A C SUBRAMANYA
23	Misc 113/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016		Gangamma <b>Vs</b> Yellamma	MYLARAI AH ASSOCIATES
24	Misc 125/2017 (ORDERS.) IA/1/2017		Gangadhara <b>Vs</b> Annayappa G	

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	O.S. 1190/2020 (ORDERS.) IA/1/2020 IA/2/2020		M/S GREEN FORTUNE PROMOTERS AND DEVELOPERS PVT. LTD. REPT. BY NAGARAJAPPA B <b>Vs</b> NAVEEN HEGDE	HARSHA D JOSHI
26	O.S. 1193/2020 (ORDERS.) IA/1/2020		MANJUNATH GOWDA T S <b>Vs</b> NAGARAJA M	A G NAGARAJA
<b>Cases listed below are adjourned due to Covid 19</b>				
27	FDP 44/2010 (SUMMONS)	<b>21-12-2020</b>	GURURAJANNA AND ANOTHER <b>Vs</b> CHANDRASHEKAR AND OTHERS	G.PAPIREDDY  MM LAW CHAMBERS
28	O.S. 737/2017 (EVIDENCE.) IA/1/2017	<b>21-12-2020</b>	Shivalingamma <b>Vs</b> Chandra alias Chandrappa	V.B.Shivakumar
29	M.C. 205/2018 (EVIDENCE.)	<b>21-12-2020</b>	S R Yadeesh Kumar <b>Vs</b> Nalinakshi	Chenna Krishna
30	O.S. 179/2019 (EVIDENCE.) IA/1/2019	<b>21-12-2020</b>	Mahadevamma alias Mala <b>Vs</b> Thimmakka	L. Krishna Reddy
31	O.S. 938/2019 (EVIDENCE.) IA/1/2019	<b>21-12-2020</b>	Leelavathi Y <b>Vs</b> Srinivasa Murthy	Aparna L
32	O.S. 1595/2013 (A.D.R) IA/1/2013	<b>22-12-2020</b>	Venkatalakshamma <b>Vs</b> Honnappa	C G B
33	O.S. 895/2016 (A.D.R)	<b>22-12-2020</b>	Muninagappa alias Appaiah <b>Vs</b> Yaliyappa	B Lkshminanthppa
34	O.S. 946/2016 (A.D.R) IA/1/2016	<b>22-12-2020</b>	Parvathamma <b>Vs</b> Jayaramaiah	Arun Gowda
35	O.S. 961/2016 (A.D.R) IA/1/2016	<b>22-12-2020</b>	Rajendra Prasad K M <b>Vs</b> Venkatesh M	S Vijayakumar
36	O.S. 991/2016 (A.D.R) IA/1/2016	<b>22-12-2020</b>	Srimathi <b>Vs</b> Pooja Reddy	B M G
37	O.S. 1015/2016 (A.D.R) IA/1/2016	<b>23-12-2020</b>	Rathnamma <b>Vs</b> Gowramma	V P S
38	O.S. 1231/2016 (A.D.R) IA/1/2016 IA/2/2016	<b>23-12-2020</b>	Ahalya K <b>Vs</b> Srinivasa Reddy K	

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
39	O.S. 1318/2016 (A.D.R) IA/1/2016 IA/2/2016	<b>23-12-2020</b>	Girijamma <b>Vs</b> Kousalya Bai	
40	O.S. 1374/2019 (A.D.R) IA/3/2019 IA/4/2019 IA/5/2019 IA/1/2019 IA/2/2019	<b>23-12-2020</b>	Manjunatha <b>Vs</b> Ayyappa	P A
41	O.S. 570/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>15-01-2021</b>	Channe Gowda <b>Vs</b> Mune Gowda	Muniraju K N
42	O.S. 468/2020 (SUMMONS)	<b>15-01-2021</b>	Canara Bank, Rep. by GPA Holder Vanishree S <b>Vs</b> Syed Ismail	T M Jayakrishnappa
43	FDP 28/2017 (NOTICE)	<b>23-01-2021</b>	Muniyamma <b>Vs</b> Nagaraju alias Nagappa Reddy	
44	M.V.C. 74/2017 (NOTICE)	<b>23-01-2021</b>	A.C.SRINIVASA <b>Vs</b> K.N.VENUGOPAL	R. VENKATESH
45	R.A. 60/2017 (NOTICE) IA/1/2017	<b>23-01-2021</b>	Krishnappa N <b>Vs</b> Muniyamma	V P Shanmugam
46	FDP 35/2017 (NOTICE)	<b>23-01-2021</b>	Bhagyamma <b>Vs</b> Elizebhath Rani	
47	M.A. 27/2018 (NOTICE) IA/1/2018	<b>23-01-2021</b>	Annaiah <b>Vs</b> Krishnappa	V Srinivasan
48	R.A. 91/2018 (NOTICE) IA/1/2018	<b>23-01-2021</b>	Ashok Kumar <b>Vs</b> Sathyanarayana K	THIMMARAYAPPA
49	M.A. 97/2018 (NOTICE) IA/1/2018	<b>23-01-2021</b>	Abraham Bin Abraham, Rep. by Mariyamma <b>Vs</b> Jayakumar	Abraham
50	Misc 180/2018 (NOTICE)	<b>23-01-2021</b>	JAYAMMA <b>Vs</b> GOWRAMMA	P M NARAYAN SWAMY
51	FDP 41/2018 (NOTICE)	<b>29-01-2021</b>	LINGAMMA <b>Vs</b> CHIKKATHAYAMMA DEAD BY LRs SHANTHAPPA	CHANDRASHEKAR M



**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
52	M.C. 32/2019 (NOTICE)	<b>29-01-2021</b>	Balachandra N <b>Vs</b> NIL	K.SHIVASHANKAR
53	M.A. 15/2019 (NOTICE) IA/1/2019 IA/2/2019	<b>29-01-2021</b>	Padmamma <b>Vs</b> Venkatachalaiah	Y V Radha Krishna
54	R.A. 43/2019 (NOTICE) IA/1/2019	<b>29-01-2021</b>	Krishnappa <b>Vs</b> Channarayappa	N Shankaranarayana Bhat
55	R.A. 44/2019 (NOTICE)	<b>29-01-2021</b>	Krishnappa <b>Vs</b> Channarayappa	N Shankaranarayana Bhat
56	M.C. 149/2019 (NOTICE)	<b>29-01-2021</b>	Mary Priyanka <b>Vs</b> Anthony	T R R
57	FDP 19/2019 (NOTICE)	<b>29-01-2021</b>	Munivenkatamma <b>Vs</b> Krishnappa	Umesh M N
58	FDP 21/2019 (NOTICE) IA/1/2019	<b>30-01-2021</b>	Gopala Reddy <b>Vs</b> Ramareddy	S H N
59	R.A. 114/2019 (NOTICE) IA/1/2019	<b>30-01-2021</b>	Chandramma B C <b>Vs</b> Kempamma	V. VIJAYASHEKARA GOWDA
60	FDP 1/2020 (NOTICE)	<b>30-01-2021</b>	Chikkapoojamma <b>Vs</b> Poojappa alias Papanna alias Papa	Zakir Hussain
61	M.C. 11/2020 (NOTICE)	<b>30-01-2021</b>	Prabhakar <b>Vs</b> Renuka	Anupama M V
62	Misc 14/2020 (NOTICE) IA/1/2020	<b>30-01-2021</b>	Padma Prasanna <b>Vs</b> Udaya Acharya K	Vijaya Kumar
63	M.C. 35/2020 (NOTICE)	<b>30-01-2021</b>	Dhananjaya G <b>Vs</b> NIL	Venkataswamy Gowda

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>CROSS EXAMINATION OF DW</b>				
1	O.S. 273/2006 (EVIDENCE.) IA/1/2006		R SHANKAR <b>Vs</b> K VIDYANARAYANA	B.M.SHYAM PRASAD
<b>PLNTF EVIDENCE</b>				
2	O.S. 1529/2008 (EVIDENCE.) IA/1/2008		SAMPANGAMMA <b>Vs</b> SHAMANNA	V.NAGAREDDY
<b><u>12:00 P.M - 1:00 P.M</u></b>				
3	EX 44/2019 (SUMMONS)		Suresha S R <b>Vs</b> Rani	B G Thammaiah
4	O.S. 2443/2006 (HEARING) IA/1/2006		C R NAGARAJA SETTY <b>Vs</b> T SRINIVASA	A.G.RAJU
5	O.S. 1407/2011 (HEARING) IA/1/2011		MOHAMMED KHASIM <b>Vs</b> MEER ASLAM OTHERS	YOUNOUS ALI KHAN
6	O.S. 1462/2011 (HEARING) IA/1/2011		MALLIGAMMA <b>Vs</b> BYRAMMA	ANANDA.A.
7	O.S. 1474/2011 (HEARING) IA/1/2011		MARIYAMMA <b>Vs</b> MUNIYELLAPPA	K.L. SUJAYA SS D1 TO 6
<b><u>3:00 P.M - 4:00 P.M</u></b>				
8	O.S. 1529/2011 (HEARING) IA/1/2011		MANJUNATAREDDY <b>Vs</b> LAKSHMAMMA	JAYA RAMAR REDDY
9	O.S. 784/2012 (HEARING) IA/1/2012 IA/2/2012		Gangamma <b>Vs</b> Siddalingamma	ASHWATHANARAYANA AND ASSOCIATES
10	EX 120/2012 (HEARING)		MUNIRAMAIAH <b>Vs</b> VENKATASWAMY	C LINGARAJU
<b><u>4:00 P.M - 5:00 P.M</u></b>				
11	O.S. 320/2018 (HEARING) IA/1/2018 IA/2/2018		Panchalingaiah <b>Vs</b> Umesh C R	V Viswanath
12	O.S. 1008/2020 (HEARING) IA/1/2020		VINCENT KUMAR <b>Vs</b> SHIVANNA	JAMUNA T B
13	O.S. 1194/2020 (HEARING) IA/1/2020		RAMU B G <b>Vs</b> SATYANARAYANA B M	SHREERAM T NAYAK

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 354/2008 (LIST OF WITNESS AND DOCUMENTS) IA/1/2008		THIMMAKKA <b>Vs</b> KRISHNAPPA	B.C. JANARDHANA  ABSENT
15	O.S. 615/2016 (ORDERS.)		NARAYANAMMA <b>Vs</b> VENKATAMMA	S. MAHENDRA KUMAR
16	O.S. 1960/2019 (ORDERS.) IA/1/2019 IA/2/2019 IA/3/2019		JAYALAKSHMI <b>Vs</b> INDRANI ALIAS JAYALALITHA	RAJESH
17	O.S. 1185/2020 (ORDERS.) IA/1/2020		VIJAYALAKSHMI <b>Vs</b> MADESH M	K SHIVASHANKAR
18	O.S. 718/2014 (OBJECTIONs) IA/1/2014		Kumar G <b>Vs</b> Nanjappachari M	N Anjangowda
<b>Cases listed below are adjourned due to Covid 19</b>				
19	O.S. 1416/2014 (SUMMONS) IA/1/2014	<b>06-02-2021</b>	Jayamma <b>Vs</b> Rangappa	K N M
20	R.A. 19/2017 (SUMMONS)	<b>06-02-2021</b>	Munishamappa H <b>Vs</b> Muniyappa	M M
21	EX 24/2017 (SUMMONS)	<b>06-02-2021</b>	Nanjegowda A <b>Vs</b> Padma	
22	O.S. 179/2018 (SUMMONS) IA/1/2018	<b>06-02-2021</b>	Ramakka <b>Vs</b> Gowramma	K Nagaraja
23	O.S. 1042/2018 (SUMMONS) IA/1/2018	<b>06-02-2021</b>	Bharath Bhushana Gowda <b>Vs</b> Azhar Shakoor	S Raju and Narasimharaju
24	O.S. 1400/2018 (SUMMONS) IA/1/2018	<b>06-02-2021</b>	Narasimhamurthy <b>Vs</b> Nanjamma	Bhojaraja
25	O.S. 31/2019 (SUMMONS) IA/1/2019	<b>06-02-2021</b>	Narendra Sathvik R <b>Vs</b> Srinivas Maddi	A M R
26	O.S. 48/2019 (SUMMONS) IA/1/2019	<b>06-02-2021</b>	Sunandamma <b>Vs</b> Manjula	A K M
27	Misc 48/2019 (SUMMONS)	<b>06-02-2021</b>	Narasimha Murthy D <b>Vs</b> Govardhan Murthy B M	C. SHANKAR REDDY
28	O.S. 566/2019 (SUMMONS)	<b>06-02-2021</b>	Susheela <b>Vs</b> Venkata Rao	K Murthy

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	O.S. 828/2019 (SUMMONS) IA/1/2019	<b>06-02-2021</b>	Putta Swamy Gowda <b>Vs</b> Vasantha Murali	K M
30	O.S. 977/2019 (SUMMONS) IA/1/2019	<b>06-02-2021</b>	Muniyappa <b>Vs</b> Doddavenkatappa	B R Mahendranath Singh
31	O.S. 1280/2019 (SUMMONS) IA/1/2019	<b>06-02-2021</b>	Jagadeesh V R <b>Vs</b> Girish K H	K L S
32	O.S. 1637/2019 (SUMMONS) IA/1/2019	<b>06-02-2021</b>	VENKATARAMANAPPA <b>Vs</b> NANDAKUMAR	B K KANTHARAJ
33	O.S. 1783/2019 (SUMMONS) IA/1/2019	<b>06-02-2021</b>	Bhagyamma <b>Vs</b> Muni Reddy	Manjunath
34	O.S. 1929/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>06-02-2021</b>	Papaiah <b>Vs</b> Razia Begum	M Ramaswamy
35	O.S. 160/2020 (SUMMONS) IA/1/2020	<b>06-02-2021</b>	Kiran B <b>Vs</b> Savitha	A D Ramananda
36	O.S. 796/2020 (SUMMONS) IA/1/2020	<b>06-02-2021</b>	HONNAMMA <b>Vs</b> PUTTASWAMY N	SRIDHAR N
37	O.S. 966/2012 (NOTICE) IA/1/2012	<b>06-02-2021</b>	Chikkamma <b>Vs</b> Venkataramanappa	Raghu.K.K
38	O.S. 238/2016 (NOTICE) IA/1/2016	<b>06-02-2021</b>	Venkateshappa M <b>Vs</b> Muniramaiah A	M V Chandrashekar Reddy
39	M.C. 63/2018 (NOTICE)	<b>06-02-2021</b>	Eshwaramma D <b>Vs</b> Thimmareddy	L Srinivasababu
40	M.C. 306/2019 (NOTICE)	<b>06-02-2021</b>	Venu H N <b>Vs</b> Shruthi M V	Edagi
41	M.C. 331/2019 (NOTICE)	<b>06-02-2021</b>	Basavaraju <b>Vs</b> Basamma	G N M
42	M.C. 120/2020 (NOTICE)	<b>06-02-2021</b>	SWAPNA <b>Vs</b> JAGADEESHWARAN S	JYOTHI V
43	EX 18/2020 (NOTICE)	<b>06-02-2021</b>	SRIVEN PROPERTIES REPTD BY RAGHAVENDRA MURTHY T J <b>Vs</b> SRINIVASA REDDY	RAJESH SHETTIGAR

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
44	O.S. 1069/2014 (A.D.R) IA/1/2014 IA/2/2014	<b>06-02-2021</b>	Krishnappa <b>Vs</b> Deshi Nanjappa	P S M
45	O.S. 1095/2014 (A.D.R) IA/1/2014	<b>06-02-2021</b>	Girish Kumar <b>Vs</b> Munirajappa	M V Naveen Reddy
46	O.S. 1470/2014 (A.D.R) IA/1/2014	<b>06-02-2021</b>	Shusheela <b>Vs</b> Krishnappa	S J
47	O.S. 1477/2014 (A.D.R) IA/1/2014	<b>06-02-2021</b>	Master Venkatesh <b>Vs</b> Manjunatha Rao B V	B Janardhan Rao
48	O.S. 1521/2014 (A.D.R) IA/1/2014	<b>06-02-2021</b>	Padma <b>Vs</b> Shivamma	S M
49	O.S. 1620/2014 (A.D.R) IA/1/2014 IA/2/2014	<b>06-02-2021</b>	Muniswamy alias Muni Shetty <b>Vs</b> Gajamma	Y N S R
50	O.S. 435/2016 (A.D.R) IA/1/2016	<b>06-02-2021</b>	Channamma <b>Vs</b> Narayanamma	MUNIRAJU K N
51	O.S. 83/2017 (A.D.R) IA/1/2017	<b>06-02-2021</b>	Saraswathamma B <b>Vs</b> Krishnamurthy B	S Ganesh Shenoy
52	O.S. 120/2017 (A.D.R) IA/1/2017	<b>06-02-2021</b>	Subramani R <b>Vs</b> Pyarajan	
53	O.S. 521/2017 (A.D.R) IA/1/2017	<b>06-02-2021</b>	Muninarayanappa <b>Vs</b> Vasudeva	N Srinivas
54	O.S. 6/2018 (A.D.R) IA/1/2017 IA/2/2017	<b>06-02-2021</b>	SUSHEELA <b>Vs</b> A JOSEPH	N.R. NAIK AND ASSOCIATES
55	O.S. 742/2018 (A.D.R) IA/1/2018 IA/2/2018 IA/3/2018	<b>06-02-2021</b>	NANDA REDDY <b>Vs</b> SIDDARATH REDDY	Y.A. SUDHAKAR BABU
56	O.S. 1526/2018 (A.D.R) IA/1/2018	<b>06-02-2021</b>	Hanumanthappa R <b>Vs</b> Vasudeva	Srinivas N
57	O.S. 972/2019 (A.D.R)	<b>06-02-2021</b>	Mary alias Mariyamma <b>Vs</b> The President / Panchayath Development Officer	P Venkatesh

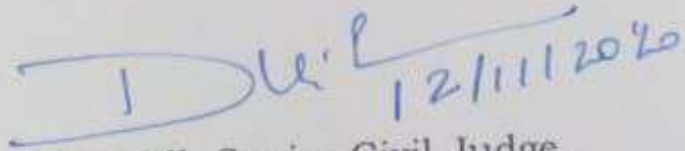
**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
58	O.S. 1014/2019 (A.D.R) IA/1/2019 IA/2/2019	<b>08-02-2021</b>	Venkatalakshmamma <b>Vs</b> Anitha	V Anand
59	O.S. 1049/2019 (A.D.R) IA/1/2019	<b>08-02-2021</b>	SHOBHA <b>Vs</b> HANUMAKKA	K R P
60	O.S. 1058/2019 (A.D.R) IA/1/2019 IA/2/2019	<b>08-02-2021</b>	Mahadevaiah K B <b>Vs</b> Pattabhiramaiah V S	L S
61	O.S. 1085/2019 (A.D.R) IA/1/2019	<b>08-02-2021</b>	Shivamma <b>Vs</b> Chikkamuniyappa	L Ravi Kumar
62	M.C. 240/2019 (A.D.R)	<b>08-02-2021</b>	Ravikumar M <b>Vs</b> Chaithra P alias Lakshmidevi	B C Srirama Reddy
63	O.S. 1567/2019 (A.D.R) IA/1/2019	<b>08-02-2021</b>	Manjula <b>Vs</b> Kempanna	Shivakumar G M
64	M.C. 347/2019 (A.D.R)	<b>08-02-2021</b>	Anil Kumar <b>Vs</b> NIL	C H Ramesha
65	O.S. 1606/2019 (A.D.R) IA/1/2019	<b>08-02-2021</b>	Munivenkatamma <b>Vs</b> Chandrappa	MYLARAIAH ASSOCIATES
66	O.S. 1617/2019 (A.D.R) IA/1/2019 IA/2/2019	<b>08-02-2021</b>	Rajanna K M <b>Vs</b> Jayamma	P R Harish Kumar
67	O.S. 1654/2019 (A.D.R) IA/1/2019 IA/2/2019	<b>08-02-2021</b>	Jayaram T <b>Vs</b> Gurappa	R Umesh

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru  
Rural District, Bengaluru.

Cause list Dated 13.11.2020

<u>Morning Session</u>			<u>After Noon Session</u>		
Case No.		Stage	Case No.		Stage
1	OS. 1116/2020	Hearing	1	OS. 2459/2006	Hearing
2	OS. 1037/2011	Evidence	2	OS. 2524/2006	Hearing
3	OS. 602/2012	Evidence	3	OS. 2527/2006	Hearing
4	OS. 637/2012	Evidence	4	OS. 1064/2007	Hearing
5	OS. 943/2012	Evidence	5	OS. 1555/2012	Hearing
6	OS. 1096/2012	Evidence	6	OS. 1089/2015	Hearing
7	OS. 1456/2012	Evidence	7	OS. 338/2016	Hearing
8	OS. 1345/2013	Evidence	8	OS. 93/2012	Pre conciliation for E-Lok Adalath
9	OS. 1743/2013	Evidence	9	OS. 86/2012	Pre conciliation for E-Lok Adalath
10	OS. 1764/2013	Evidence	10	OS. 1293/2013	Pre conciliation for E-Lok Adalath
11	OS. 405/2015	Evidence	11	OS. 688/2016	Pre conciliation for E-Lok Adalath
12	OS. 198/2007	Arguments	12	OS. 956/2016	Pre conciliation for E-Lok Adalath
13	OS. 76/2008	Arguments	13	OS. 998/2016	Pre conciliation for E-Lok Adalath
14	OS. 141/2008	Arguments	14	OS. 1517/2016	Pre conciliation for E-Lok Adalath
15	OS. 904/2015	Arguments			

  
12/11/2020  
V Addl. Senior Civil Judge,  
Bangalore Rural District, Bangalore.

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>11:00 A.M - 12:00 P.M</u></b>				
1	O.S. 712/2009 (HEARING) IA/1/2009		RAMAPPA <b>Vs</b> MUNI VENKATEGOWDA A.M.	GOVINDE GOWDA G.D.ASHWAHANARAYANA
2	O.S. 715/2009 (HEARING) IA/1/2009		CHANDRANNA <b>Vs</b> MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
3	O.S. 716/2009 (HEARING) IA/1/2009		VENKATARAMMA <b>Vs</b> MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
4	O.S. 717/2009 (HEARING) IA/1/2009		NANJAMMA <b>Vs</b> MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
5	O.S. 718/2009 (HEARING) IA/1/2009		CHINNAMMA <b>Vs</b> MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
6	O.S. 719/2009 (HEARING) IA/1/2009		MUNIYAPPA <b>Vs</b> MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
7	O.S. 720/2009 (HEARING) IA/1/2009		VENKATAMMA <b>Vs</b> MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
8	O.S. 721/2009 (HEARING) IA/1/2009		GITTAPPA <b>Vs</b> MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
9	O.S. 1388/2011 (HEARING) IA/1/2011 IA/2/2011		LAKSHMAMMA <b>Vs</b> YERRAMMA	RAVI SHANKAR VENKATAPPA
10	O.S. 1979/2005 (EVIDENCE.) IA/1/2005		RAJA RAO <b>Vs</b> SHOBA JAGADEESH	ANANTHAKRISHNA MURTHY NS ADVOCATE
11	O.S. 1980/2005 (EVIDENCE.) IA/1/2005		RAJA RAO <b>Vs</b> SHOBA JAGADEESH	ANANTHAKRISHNA MURTHY KUMAR AND KUMAR
12	O.S. 2319/2005 (EVIDENCE.) IA/1/2012		Raja Rao <b>Vs</b> Shoba Jagadeesh	H.R.Ananthakrishna murhty
13	O.S. 528/2007 (EVIDENCE.) IA/1/2007		J THERESA <b>Vs</b> M K NARAYANASWAMY	M.V. CHANDRASHEKARA REDDY
14	O.S. 1540/2007 (EVIDENCE.) IA/1/2007		K G GOWDA @ GOVINDARAJ <b>Vs</b> K NANJAPPA @ NANJIAH	T.UMASHANKAR B.JANARDHAN



**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 957/2007 (ARGUMENTS.) IA/1/2007 IA/2/2007 IA/3/2007		N VASANTHAPPA <b>Vs</b> AMMAYAMMA	H.V. RAJARAM  V.VISHWANATH
<b>3:00 P.M - 4:00 P.M</b>				
16	O.S. 2370/2006 (HEARING) IA/1/2006 IA/2/2006		SUSHEELAMMA <b>Vs</b> JYOTHAMMA	M.VENKATARAMANAPPA
17	O.S. 1046/2020 (HEARING) IA/1/2020 IA/2/2020 IA/3/2020		MEENA J <b>Vs</b> RAMESH G	S DINESH
18	O.S. 1181/2020 (HEARING) IA/1/2020 IA/2/2020		BHAGYA <b>Vs</b> VENKATASWAMY	NAGESH N V
19	M.C. 299/2020 (HEARING)		SAURABH KUMAR <b>Vs</b> UTPREKSHA DIWAKAR	NANAI AH M T
20	O.S. 1197/2020 (HEARING) IA/1/2020 IA/2/2020		Hemakka alias Hemavathi <b>Vs</b> Yashodamma	Vivek S
21	O.S. 121/2009 (ARGUMENTS.) IA/1/2009 IA/2/2009		MS.REVACK INDUSTRIES PVT. LTD. <b>Vs</b> K GOPAL	A.MADHUSUDHANA RAO
22	Misc 22/2009 (ARGUMENTS.) IA/1/2009		MUNIYAMMA <b>Vs</b> MUNIHANUMAPPA	MUNIYAPPA  G PAPIREDDY
23	O.S. 517/2009 (ARGUMENTS.) IA/1/2009		K N REKHA <b>Vs</b> PADMA	K.M.ESWARAPPA  TMVG
24	O.S. 467/2012 (ARGUMENTS.)		RAJAMMA <b>Vs</b> RUKMINI	K.K.THAYAMMA
25	Misc 24/2014 (ARGUMENTS.) IA/1/2014 IA/2/2014		Bharathi T <b>Vs</b> Mallamma	S V Giridhar
26	R.A. 37/2014 (ARGUMENTS.) IA/1/2014		Wing Commander J. W. Stephen <b>Vs</b> Gladys J	Abhinandan
27	Misc 111/2016 (ARGUMENTS.)		LAKSHMAMMA <b>Vs</b> T.A. VENKATAPPA	

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	Misc 6/2017 (ARGUMENTS.)		Sreekantaiah V <b>Vs</b> Puttamma	
29	O.S. 1703/2007 (ORDERS.) IA/1/2007		SAROJAMMA <b>Vs</b> M SHANKARAPPA	S.GAJENDRA  DEFT.NO.1 TO 4 - SRI.R.YOGESH
30	O.S. 871/2020 (ORDERS.) IA/1/2020		VANAJAKSHI <b>Vs</b> MANJULA	S ESHWARA REDDY
<b>Cases listed below are adjourned due to Covid 19</b>				
31	M.A. 66/2020 (HEARING) IA/1/2020	<b>17-11-2020</b>	Sundararam Reddy <b>Vs</b> Sharada Estates Pvt. Ltd.	R Narayana Swamy and Associates
32	O.S. 1665/2015 (HEARING) IA/1/2015	<b>05-12-2020</b>	Kamamma <b>Vs</b> Sudarshan K V	VASANTHAPPA
33	O.S. 1403/2005 (SUMMONS) IA/1/2005	<b>21-12-2020</b>	VENKU BAI <b>Vs</b> P SUBRAMANYAM	RAMESH  KVK
34	FDP 24/2006 (SUMMONS)	<b>21-12-2020</b>	BALAPPA <b>Vs</b> AKKAYAMMA	Y.R.SADASIVA REDDY
35	O.S. 109/2015 (SUMMONS) IA/1/2015	<b>21-12-2020</b>	Jagadeesh P M <b>Vs</b> Sampangi P M	SHANKARAPPA.C.E
36	O.S. 1287/2009 (A.D.R) IA/1/2009	<b>22-12-2020</b>	THIPPAKKA <b>Vs</b> MUNIKEMPAIAH	K.VARAPRASAD  1 TO 13 AND 15 EXPARTY
37	O.S. 13/2014 (A.D.R) IA/1/2014	<b>22-12-2020</b>	Mohammad Siddiq <b>Vs</b> Azamathulla	K V K
38	O.S. 239/2014 (ISSUES.) IA/1/2014	<b>22-12-2020</b>	Muniyamma <b>Vs</b> Venkatagiramma	Babu D R
39	O.S. 342/2014 (ISSUES.) IA/1/2014 IA/2/2014 IA/3/2014	<b>22-12-2020</b>	Erappa Urf Chikka Erappa <b>Vs</b> Doddanna	N. Govinda Gowda Associates.
40	O.S. 1399/2014 (ISSUES.) IA/1/2014 IA/2/2014	<b>22-12-2020</b>	Nanjachari <b>Vs</b> Girijamma	C Ravikuamr
41	O.S. 675/2015 (ISSUES.) IA/1/2015	<b>22-12-2020</b>	Vanitha H J <b>Vs</b> Premamma	Prem Kumar
42	O.S. 1756/2016 (ISSUES.) IA/1/2016 IA/2/2016	<b>22-12-2020</b>	Nagarathamma <b>Vs</b> Sushilamma	A Venkatachalapathi

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
43	O.S. 1792/2016 (ISSUES.) IA/1/2016	<b>22-12-2020</b>	Pavan <b>Vs</b> Krishnamma	P Venkata Shiva Reddy
44	O.S. 308/2017 (ISSUES.) IA/1/2017	<b>22-12-2020</b>	Ravi Kumar S <b>Vs</b> Hafiza Bee	PRAKASH T HEBBAR
45	M.V.C. 48/2017 (ISSUES.) IA/1/2017	<b>22-12-2020</b>	MADDURAPPA <b>Vs</b> SHIVANANDA	D. S. LOKESH
46	O.S. 3041/2005 (HEARING)	<b>23-12-2020</b>	A. Umesh Acharaya <b>Vs</b> MUNIVENKATAPPA	M.S.NARAYANA RAO SR
47	FDP 30/2006 (HEARING)	<b>23-12-2020</b>	M VENKATESHAPPA <b>Vs</b> BABU REDDY	V.ANAND
48	O.S. 316/2007 (HEARING) IA/1/2007	<b>23-12-2020</b>	K TRIVENI <b>Vs</b> T KESHAVA REDDY	H.V. RAMACHANDRA REDDY
49	O.S. 598/2007 (HEARING) IA/1/2007 IA/2/2007 IA/3/2007	<b>23-12-2020</b>	C RAVICHANDRA <b>Vs</b> V CHIKKANNA REDDY	G.D. ASHWATHNARAYANA
50	O.S. 219/2014 (HEARING) IA/1/2014	<b>23-12-2020</b>	Nagaraja <b>Vs</b> Muniyamma	Ramamohan
51	O.S. 1251/2014 (HEARING) IA/1/2014	<b>23-12-2020</b>	Anusuyamma <b>Vs</b> Rathnamma	V S and Vinod G
52	M.A. 43/2017 (HEARING) IA/1/2017	<b>23-12-2020</b>	Syed Akbar <b>Vs</b> Abida Khatum	S Vijayakumar
53	R.A. 23/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>22-01-2021</b>	Shashi V <b>Vs</b> Rammohan	S Venkatesh
54	O.S. 535/2020 (SUMMONS)	<b>22-01-2021</b>	CANARA BANK REPTD BY SHYLAJA K R <b>Vs</b> YASHASWINI MAHILA SWASAHAYA SANGA REPTD BY PADMA AND SARASWATHI	JAYAKRISHNAPPA
55	O.S. 1806/2014 (NOTICE) IA/1/2014	<b>22-01-2021</b>	Sampath Kumar B R <b>Vs</b> Hemanth	M Srinivasaiah
56	O.S. 1705/2016 (ISSUES.) IA/1/2016	<b>22-01-2021</b>	Akkayamma, Rep. by GPA Holder Anjinappa G <b>Vs</b> Jayamma	B R Vinod Kumar

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 13-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
57	O.S. 66/2009 (EVIDENCE.) IA/1/2009 IA/2/2009	<b>25-01-2021</b>	NANJAMMA, SINCE DEAD BY LRS <b>Vs</b> BYREGOWDA	M.S.VISHWANATHA  D-1 TO 3- SRI.V.G.V
58	O.S. 447/2009 (EVIDENCE.) IA/1/2009	<b>25-01-2021</b>	LOKESH <b>Vs</b> NAGAMMA	C.SADASHIVA
59	O.S. 782/2009 (EVIDENCE.) IA/1/2009	<b>25-01-2021</b>	ABK ENTERPRISES <b>Vs</b> NARAYANASWAMY	P.M.BALASUBRAMANYAM  SRI.N.G.S
60	O.S. 784/2009 (EVIDENCE.) IA/1/2009	<b>25-01-2021</b>	ABK ENTERPRISES <b>Vs</b> RAMESH BABU	P.M.BALASUBRAMANYAM  SRI.N.G.G.
61	O.S. 961/2012 (EVIDENCE.)	<b>28-01-2021</b>	Papamma <b>Vs</b> The Chief secretary	N. SHANKARANARAYANA BHAT
62	O.S. 962/2012 (EVIDENCE.)	<b>28-01-2021</b>	K.MUNIKATAPPA <b>Vs</b> THE CHIEF SECRETARY	N. SHANKARANARAYANA BHAT
63	O.S. 963/2012 (EVIDENCE.)	<b>28-01-2021</b>	Papanna.V.K <b>Vs</b> The Chief secretary	N. SHANKARANARAYANA BHAT
64	O.S. 964/2012 (EVIDENCE.)	<b>28-01-2021</b>	K.Muniswamappa <b>Vs</b> The Chief secretary	N. SHANKARANARAYANA BHAT
65	O.S. 1041/2012 (EVIDENCE.) IA/1/2012	<b>28-01-2021</b>	Gowramma <b>Vs</b> Venkataramanappa	SRINIVASA GOWDA
66	FDP 15/2009 (OBJECTIONs)	<b>28-01-2021</b>	THIMMA REDDY <b>Vs</b> NAKKUNDI AKKAMMA	MS.UPASANA ASSOCIATES
67	O.S. 717/2014 (EVIDENCE.) IA/1/2014	<b>29-01-2021</b>	Vijayamma <b>Vs</b> Subramani	Vasanth Kumar
68	O.S. 925/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	<b>29-01-2021</b>	Munisomanna alias Appayanna <b>Vs</b> Huchamayamma alias Mayamma	Lawmen
69	O.S. 292/2017 (EVIDENCE.)	<b>29-01-2021</b>	T V Prasad <b>Vs</b> Girijamma	Pramod N Kathavi